Annexure-1

Name of the corporate debtor: RNP Marketing & Cargo Private Limited; Date of commencement of CIRP:16/12/2022; List of creditors as on: 09/08/2023

List of secured financial creditors belonging to any class of creditors

T		7		
⋛	-	6	SI.	
Z		No. creditor	SI. Name of Details of claim	
NE NE	Date of receipt	received	Details	
NE.	Date of Amount receipt claimed	ived	of claim	
NIL	Date of Amount Amount of Nature of Amount receipt claimed claim claim covered admitted security interest			
NIL	Nature of claim		ō	
NIL	Amount covered by security interest		etails of cl	
NI.	Amount Amount Whether covered covered by related by guarantee party? security interest		Details of claim admitted	
NE NE	_			
NE	% of voting share in CoC			
NIC.	claim	contingent	Amount of	
NE.		contingent dues, that may be set- off of claim claim under if any	Amount of Amount of any mutual Amount Amount of Remarks	
NE.	not admitted	or claim	Amount	
Z	verification	ciaim under	Amount of	2
N		ir any	Remarks	VIIIO MIII III

KING OF THE PARTY 10965

No. IBBI/IPA-001/IP-P00540/2017-18/ IP REGISTRATION

Jitender Kothari

RNP Marketing and Cargo Private Limited IP Regn. No. IBBI/IPA-001/IP-P00540/2017-2018/10965 AFA No. AA1/10965/02/210923/104532 valid upto 21/09/2023 Resolution Professional of CIRP of